

Name of drug	No. of persons arrested	Quantity seized
1. Chararas/ Hashish	4	3,448.400 Kgs.
2. Opium	5	155.600 Kgs.
3. Ganja	—	4.900 Kgs.
4. Heroin	5	357,452 Kgs.

(Note : Figures Provisional)

No precise value of the drugs seized can be furnished as the illicit market price varies widely depending upon the time and place of seizure, purity of the drug, local demand and supply position, etc.

(c) The field formations remain vigilant to check the smuggling of narcotics. Appropriate anti-smuggling measures are taken in consultation with the State Government authorities.

The matter regarding checking of smuggling of narcotics across the Indo-Pak border was also discussed at the second meeting of India-Pakistan Joint Commission held from the 2nd to 5th July, 1985 at New Delhi.

Close co-operation with the international agencies concerned is also maintained to curb smuggling of drugs.

A new Act, namely, "The Narcotic Drugs and Psychotropic Substances Act, 1985" has been brought into force with effect from 14th November, 1985 which *in'er alta*, provides for stringent penalties for drug trafficking offences.

Earning of Foreign Exchange from Tourists

968. SHRIMATI N.P. JHANSI LAKSHMI : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state the foreign exchange earned from tourists during the first six month of 1985 ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) The latest available estimate of foreign exchange

earnings from tourism as released by the Reserve Bank of India relates to the first six months of 1983-84 and is Rs. 733.4 crores.

Apprehension of Heroin Peddlers in Delhi and other Parts of the Country

969. SHRI BALASAHEB VIKHE PATIL :

SHRI RAJKUMAR RAI :

SHRI SOMNATH RATH :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that during the last six months many heroin peddlers have been apprehended in Delhi and other parts of the country;

(b) whether consumption of heroin in our country has increased or our country is being used only as a transit point;

(c) the steps being taken to step up searches and seizures to end this evil; and

(d) whether the officers who has successfully made the seizures have been rewarded suitably ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) and (c). Reports received and seizures made indicate that India, in recent years, has become a transit point for the smuggling of heroin mainly destined for the Western countries. There are also reports of increased consumption of heroin in the major cities like Bombay and Delhi.

The Government have been taking various measures to further tighten the controls and to intensify preventive and intelligence activities to meet the situation. The field formations remain vigilant in the matter. In addition to appropriate anti-smuggling measures taken in co-ordination with the concerned Central and State Government authorities, close co-operation with the concerned international agencies

is maintained to curb smuggling of drugs. The matter is kept under constant review. A new Act has since been passed which provides deterrent penalties for offences connected with trafficking in drugs.

(d) The officers responsible for making the seizures of narcotic drugs are paid rewards under the reward scheme of the Government.

Smuggling of Indian Drugs into Bangladesh

970. SHRI SRIBALLAV PANIGRAHI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that drugs manufactured in India find their way through Pakistan into the stores of Bangladesh;

(b) if so, the details in this regard; and

(c) the efforts Government have made in this regard to check such smuggling taking place from India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reports received by the Government do not indicate that drugs manufactured in India find their way through Pakistan into Bangladesh.

(c) The anti-smuggling drive has been intensified. The Customs field formations remain vigilant against smuggling activities across the borders. The preventive and intelligence machinery of the Customs Department has been reinforced in terms of man-power and equipment in the areas vulnerable to smuggling. The trends in smuggling and seizures made are kept under constant review for taking appropriate anti-smuggling measures in close co-ordination with the concerned Central and State Government authorities.

[*Translation*]

Recommendations of Abid Hussain Committee on Foreign Trade

971. SHRI SHANTI DHARIWAL :

SHRI S.M. BHATTAM :

SHRI R.P. DAS :

Will the Minister of COMMERCE be

pleased to state :

(a) whether Government have received the recommendations of Abid Hussain Committee on trade policy;

(b) if so, the important recommendations in regard to the implementation of which Government have taken a decisions;

(c) the time by which Government intend to implement their recommendations; and

(d) if some recommendations are not proposed to be implemented the reasons therefor ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) to (d). The Government has by and large accepted the recommendations of the Committee and they are in various stages of implementation. Copies of the Report have been made available to the Library of Parliament.

[*English*]

Achievements of Rural Banks in Bihar

972. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FINANCE be pleased to state the achievements of the rural banks in Bihar during the Sixth Five Year Plan and also the position with regard to loan recovery ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : As per information received from National Bank for Agriculture and Rural Development, during the Sixth Five Year Plan, 11 more Regional Rural Banks were established in Bihar taking the aggregate number of Regional Rural Banks to 22 covering 37 districts in the State. The achievements of the Regional Rural Banks in Bihar during